

FORM G
Invitation for Expression of Interest
Name of the Project: Canopy Crest Signature, Kogilu, Bengaluru
Name of the Corporate Debtor: CANOPY ESTATES PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY AT BENGALURU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	Relevant Particulars	Filled Details
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	CANOPY ESTATES PRIVATE LIMITED PAN: AACCC7425L CIN: U70102KA2005PTC038035
2	Address of the registered office	No.969, 5th A Cross, H.R.B.R., 1 st Block, Kalyan Nagar Bengaluru 560043, Karnataka
3	URL of website	Not applicable
4	Details of place where majority of fixed assets are located	BENGALURU
5	Installed capacity of main products/ services	NOT APPLICABLE
6	Quantity and value of main products/ services sold in last financial year	[FY 2025-26 - Sales Quantity & Value] NIL
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The following documents are available at https://drive.google.com/drive/folders/1TpFagtiWlGIMO f3xNWalyQ0QYqiyOSlr?usp=drive_link 1) Financial Statements for the two financial years ending 31-March-2021 and 31-March-2022 2) List of creditors related to Canopy Crest Signature Project
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1TpFagtiWlGIMO f3xNWalyQ0QYqiyOSlr?usp=drive_link
10	Last date for receipt of expression of interest	14-09-2026
11	Date of issue of provisional list of prospective resolution applicants	24-09-2026
12	Last date for submission of objections to provisional list	29-09-2026
13	Date of issue of final list of prospective resolution applicants	09-10-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-10-2026
15	Last date for submission of resolution plans	13-11-2026
16	Process email id to submit Expression of Interest	cepl.cirp@gmail.com
17	[Details of the corporate debtor's registration status as MSME.]	Not Registered with MSME

Note:

- 1) The Hon'ble NCLT, Bengaluru Bench has confined the CIRP in respect of the Canopy Crest Signature Project at Kogilu, Bengaluru vide its Order dated 9th June 2023 read with Order dated 24th April 2026.
- 2) The timelines indicated in this Form-G are subject to the exclusion / extension of time being granted by the Hon'ble National Company Law Tribunal with respect to corporate insolvency resolution process of the Canopy Crest Signature Project.



Signature: _____

GIRISH KAMBADARAYA, Resolution Professional

Reg No. IBBI/IPA-003/IP-N000127/2017-2018/11403

Regd. Address of the Resolution Professional

36, CHATURA HOMES, 2nd Main, Meenakshinagar

Basaveshwaranagar, Bengaluru 560079

For Canopy Estates Private Limited (Under CIRP)

Place: Bengaluru

Date: 15-August-2026